

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
COURT NO. IV, NEW DELHI**

**(IB)-416/ND/2018**

**Under Section: 9 of IBC Code, 2016.**

**In the matter of:**

R.K. Goyal Steels Pvt Ltd.

**.....Applicant**

Vs.

Tubes & Fittings Pvt Ltd.

**.....Respondent**

**Order delivered on 20.09.2018**

**CORAM**

**DR. DEEPTI MUKESH,  
HON'BLE MEMBER (J)**

For the Applicant : Mr. Saurabh Gupta, Adv.

For the Respondent : Mr. M. K. Sethi, Adv. with  
Mr. Abhay Kumar, Adv.

**ORDER**

CA No. 76/2018, C-IV is filed by the Operational Creditor to place the memorandum of settlement arrived at between the parties on 18.08.2018 duly executed by both the parties. The same is taken on record in terms of prayer A. Prayer B is partly granted in terms of withdrawal of the present application. CA No. 76/2018 is disposed of. Application is

allowed thereby CP No. IB-416(ND)/2018 stands withdrawn.

Application is disposed of in terms of the above order.

—SID—

**(DR. DEEPTI MUKESH)**  
**MEMBER (JUDICIAL)**

Mukesh